

**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL
PRINCIPAL BENCH, NEW DELHI**

O.A. No. 622 of 2024

IN THE MATTER OF:

Varun Gulati

...Applicant

Versus

State of Haryana & Ors.

...Respondents

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FILED THROUGH:

Sb/

Archana Yadav

Shivani Chawla

[SIDDHARTH BATRA], [ARCHANA YADAV] [SHIVANI CHAWLA]

Chinmay

Rhythm

[CHINMAY DUBEY] & [RHYTHM KATYAL]

Advocates for Respondent No. 29- M/s Such Exports Pvt. Ltd.

8A, Sagar Apartments, 6-Tilak Marg,

New Delhi-110001.

Mob.: 9888884445

Date: 12.05.2025

Place: New Delhi

E-mail: siddharth.batra@satramdass.com

Phone: 011 4704 6111

**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL
PRINCIPAL BENCH, NEW DELHI**

O.A. No. 622 of 2024

IN THE MATTER OF:

Varun Gulati

...Applicant

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...Respondents

**OBJECTIONS TO THE REPORT OF THE JOINT COMMITTEE ON
BEHALF OF RESPONDENT NO. 29, M/S SUCH EXPORTS PVT.
LTD.**

MOST RESPECTFULLY SHOWETH:

1. That the present objections are being filed on behalf of M/s Such Exports, Respondent No. 29, in compliance with the order dated 27.02.2025 passed by this Hon'ble Tribunal wherein the newly impleaded respondents were directed to file their objections to the Joint Committee Report dated 03.01.2025. As per the order dated 08.01.2025, the Answering Respondent has been impleaded as Respondent No. 26 along with other industries based on the Joint Committee Report.
2. That at the outset, it is submitted that the observations recorded in the Joint Committee Report do not fully reflect the compliance status of the answering respondent, and certain findings therein are based on erroneous assumptions, miscalculations, and an outdated compliance assessment.

3. That the answering respondent has undertaken substantial investments in advanced environmental control measures to ensure strict adherence to all applicable environmental norms. The answering respondent denies any deliberate non-compliance and submits that the alleged deficiencies, if any, were either technical in nature or have already been rectified through corrective measures undertaken post-inspection.

4. **OBJECTIONS TO THE JOINT COMMITTEE REPORT**

- 4.1. That the answering respondent submits that an inspection was conducted on 12.08.2024, and certain observations were recorded regarding the operation of its Primary Effluent Treatment Plant (PETP). The Answering Respondent further submits that a Show Cause Notice (SCN) dated 02.01.2025, was issued by the Haryana State Pollution Control Board (HSPCB). The inspection report and the SCN alleges non-compliance regarding discharge norms in the Primary Effluent Treatment Plant (PETP). Based on these observations, the report classifies the answering respondent as non-complying (dilution).
- 4.2. That it is submitted that all of the above issues were raised in the Show Cause Notice issued by HSPCB, to which the answering respondent submitted a detailed and reasoned response. The answering respondent duly clarified its position and provided documentary evidence of its compliance to HSPCB. Therefore, the continued reliance on these findings is unjustified and does not accurately reflect the present compliance status of the unit. A Copy of the HSPCB Show Cause Notice and the latest response to the HSPCB Show Cause

Notice along with all the relevant annexures is annexed herewith and marked as **ANNEXURE R-1**.

- 4.3. That the answering respondent categorically denies the allegation of high Total Dissolved Solids (TDS) levels and submits that its Effluent Treatment Plant (ETP) operates in full compliance with prescribed discharge norms. The analysis report forming the basis of the show cause notice (SCN) was never communicated to the answering respondent, violating principles of natural justice. Moreover, there is an online TDS monitoring system installed at the unit as per Board directions, which recorded a TDS value of only 1650 mg/l at the time of inspection on 12.08.2024. The logbook of the ETP and a photograph of the TDS meter screen confirming the is annexed with the Reply to the SCN as Annexure 3. Further, the industry process does not involve major TDS-generating chemicals, as most chemicals used are salt-free. The elevated TDS levels cited in the SCN are inconsistent with the operational inputs, and the discrepancy in the analysis suggests an error in sample collection or interpretation.
- 4.4. That the answering respondent has consistently implemented stringent compliance measures to ensure that operations remain in accordance with the prescribed norms. The unit of the answering respondent maintains proper records of water and effluent data, ensuring that all logbooks related to freshwater consumption and effluent generation are updated regularly. Additionally, the ETP is fully functional and achieves all prescribed standards, as evident from analysis reports from HSPCB and NABL-accredited/EPA-recognized laboratories.

- 4.5. That the operations incorporate advanced water treatment and recycling systems to minimize freshwater consumption and ensure compliance with prescribed discharge norms. The records for May 2024 to January 2025 confirm that effluent generation remains within permissible limits, and no discrepancy exists. The unit has also installed flow meters at the ETP inlet and outlet to ensure transparency in effluent discharge data.
- 4.6. That to further validate compliance, the answering respondent has undertaken independent third-party testing to verify that its ETP meets all prescribed norms. Moreover, past inspections by the Central Pollution Control Board (CPCB) have consistently found the answering respondent's unit to be compliant with all environmental norms. These inspections reaffirm that the ETP functions efficiently, effluent discharge remains within permissible limits, and no dilution of effluent with freshwater occurs.
- 4.7. That the answering respondent holds a valid Consent to Operate (CTO) issued by HSPCB, demonstrating that the facility was found compliant at the time of renewal.
- 4.8. That the answering respondent has obtained and renewed a valid No Objection Certificate (NOC) from the Haryana Water Resource Authority (HWRA) for groundwater extraction, which was valid until 11.03.2025. A renewal application was submitted on 08.03.2025, well before its expiry, and is still pending with HWRA.
- 4.9. That any adverse order based on the findings of the Joint Committee Report would have severe financial implications and cause significant

operational disruptions to the answering respondent. The unit employs a large workforce, and any disruption in operations would negatively impact the livelihoods of numerous employees and their families.

- 4.10. That in view of the above, the answering respondent prays that the findings in the Inspection Report be reconsidered, as they are based on mere assumptions rather than conclusive evidence of dilution. The answering respondent submits that corrective measures are already in place, ensuring ongoing compliance with all applicable environmental laws. Further, given that the CETP's inefficiencies contribute significantly to the overall compliance status, the answering respondent cannot be unfairly categorized as non-complying without a thorough and individualized assessment of its operational processes.
- 4.11. That in light of the foregoing submissions, the answering respondent categorically denies any allegations of non-compliance and submits that the findings of the Joint Committee Report and the subsequent classification of the answering respondent as non-complying are based on assumptions rather than conclusive evidence. The answering respondent has consistently adhered to prescribed environmental norms, holds valid statutory permissions, and has taken proactive measures to ensure compliance.
- 4.12. That in view of the discrepancies in the findings and the absence of a direct causal link between the answering respondent's operations and the alleged environmental violations, it is most respectfully prayed

that the answering respondent be provided with an opportunity to cooperate with the authorities and implement any further recommendations, if necessary.

- 4.13. That the answering respondent remains committed to environmental sustainability, regulatory compliance, and responsible industrial operations and prays for a just and fair assessment of its compliance status.
5. The answering respondent further reserves its right to file additional pleadings or affidavits, if necessary, in response to any subsequent developments in the present proceedings.

FILED THROUGH:



[SIDDHARTH BATRA], [ARCHNA YADAV] [SHIVANI CHAWLA]



[CHINMAY DUBEY] & [RHYTHM KATYAL]

Advocates for Respondent No. 29- M/s Such Exports Pvt. Ltd.
8A, Sagar Apartments, 6-Tilak Marg,
New Delhi-110001.
Mob.: 9888884445

Date: 10.05.2025
Place: New Delhi

E-mail: siddharth.batra@satramdass.com
Phone: 011 4704 6111

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Varun Gulati

...Applicant

Versus

State of Haryana & Ors.

...Respondents

AFFIDAVIT

I, NARENDER KUMAR NANDA S/o KRISHAN LAL NANDA,
aged about 58 years R/o A-21, ORDINANCE APPT. VIKASH
PURI, TILAK NAGAR, WEST DELHI-110018, ^{presently at Sonapat} do hereby solemnly
affirm and stat as under:

1. That I am the authorized signatory of Respondent No. 29, M/s SUCH EXPORTS PVT. LTD., having its office at Regd. Off. Farm No. 22, South Drive, DLF Chhatarpur Farms, New Delhi, in the aforesaid Original Application, I am aware of the facts and circumstances of the case in my official capacity as stated above and hence, entitled to swear this affidavit.

That the accompanying reply has been drafted by my counsel under my instructions, and I say that the statements and submissions made in the said reply are true and correct to best of my knowledge based upon the records and my belief. I pray that



1203
18/2/24

the said reply to be treated as part and parcel of this Affidavit and the same is not being reproduced for the sake of brevity.

- 3. I say that the documents / annexure produced along with the reply are true copies of its originals.

SUCH EXPORTS PVT. LTD.

Authorised Signatory

DEPONENT

VERIFICATION:

Verified that the contents of the above affidavit are true and correct to the best of my knowledge, belief and nothing material information has been concealed therefrom. No part of it is false.

Verified at SONIPAT on this 18th February, 2025.

SUCH EXPORTS PVT. LTD.

Authorised Signatory

DEPONENT



1203
 18/02/25

ATTESTED

NOTARY

Ganaur Distt. Sonapat

ANNEXURE R-1

9



HARYANA STATE POLLUTION CONTROL BOARD

Plot No. 1, Sector-15, Part-II, Sonipat
Ph. - 0130-2236119, E-mail ID: - hspcbrosr@gmail.com



No. HSPCB/SR/2025/ 2697

Dated: 02/01/25

To

M/s Such Exports Pvt Ltd.,
Plot no. 179,180,184,185, HSIIDC, Industrial Estate, Barni,
District Gannaur, Sonipat, Haryana

Sub: Show Cause Notice for Closure under section 33-A of Water Act, 1974, prosecution action under section 43/44 of Water Act, 1974, revocation of consent u/s 27 of the Water (Prevention & Control of Pollution) Act, 1974 & u/s 21 (4) of the Air (Prevention and Control of Pollution) Act, 1981 and imposing environmental compensation as per order dated 22.12.2021.

Whereas, the unit was inspected on 12.08.2024 by the Joint Team of CPCB and HSPCB in reference to OA No.622/2024 titled as Varun Gulati Vs State of Haryana & Ors. pending before Hon'ble NGT, New Delhi and the unit is involved in process of Dyeing, washing, finishing having CTO valid upto 30.09.2025.

Whereas, during inspection following deficiencies have been observed which need to be complied as per condition of CTO granted to the said unit:-

1. High value of TDS (8004 mg/l to 7280 mg/l) in treated & untreated effluent.
2. Effluent characteristics: as per analysis report is as below: -

Parameter	PETP inlet	PETP outlet	Prescribed discharge norms	Compliance w.r.t norms
pH	9.7	8.3	6.0-9.0	Non-Complying (Discharge norms)
Colour	396	29		
BOD (mg/l)	327	184	500	
COD (mg/l)	907	561	1400	
TSS (mg/l)	195	111	1500	
TDS (mg/l)	8004	7280	2100	

3. Analysis results shows unit was found Non-complying w.r.t. discharge norms of TDS: 7280 mg/ (against consented norms of 2100 mg/l).

Recommendation of the Team: -

1. The unit shall conduct study on water balance through government reputed institutes.
2. The unit shall ensure that untreated effluent not discharged without proper treatment.
3. The unit should immediately stop freshwater dilution in the PETP system.
4. The unit shall obtain valid no objection certificate from HGWA.

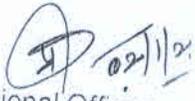
Therefore, you are hereby directed to show cause & explain within **15 days** as to why closure action may not be taken against your unit u/s 33-A Water (Prevention and Control of Pollution) Act, 1974, prosecution action under section 43/44 of Water (Prevention and Control of Pollution) Act, 1974 and revocation of consent u/s 27 of the Water (Prevention & Control of Pollution) Act, 1974 & u/s 21 (4) of the Air (Prevention and Control of Pollution) Act, 1981 besides initiation of legal action under the Acts for non-compliance of the relevant provisions of Environmental Acts/Rules/Laws.

In case you fail to reply/comply with the deficiencies mentioned above within above mentioned stipulated time period, it will be presumed that you have nothing to say in this regard and accept the status as mentioned above, which will warrant closure action against your unit under relevant Acts/Rules besides initiation of legal action under the relevant Acts/Rules without giving any further notice.

Whereas, for the above said violations you are liable to pay the Environmental Compensation in terms of the directions of Board issued letter no. HSPCB/PLG/2021/2343-2350 dated 22.12.2021 as assessed by the Board as per methodology defined therein.

Endst. No. HSPCB/SR/2025/

Dated:


Regional Officer,
Sonepat Region.
RE

A copy of the above is forwarded to the Chairman, HSPCB, Panchkula for information, please.


Regional Officer,
Sonepat Region.

SUCH EXPORTS PRIVATE LIMITED

Regd. Off. Farm No. 22, South Drive, DLF Chhatarpur Farms, New Delhi
-110074 Tel.: +91-011-26809923, email: - nknanda839@gmail.com
Works: 179-180-184-185, HSIDC INDUSTRIAL ESTATE, BARHI, PHASE-I,
DISTT. SONEPAT, HARYANA-131101 PH.NO. +91 98110-41033
CIN: U74899DL2001PTC109230

To

Regional Officer,
Haryana State Pollution Control Board,
Sonipat Region, Sonipat.

Subject: Reply and compliance of Show Cause Notice dated 2.1.25 for closure under section 33-A of Water (Prevention and Control of Pollution) Act, 1974, prosecution under section 43/44 of Water Act, revocation of consent u/s 27 of the Water Act & u/s 21(4) of the Air Act, 1981 and imposing of environmental compensation-Reg

Dear Sir,

Kindly refer to the above said show cause notice issued vide your office letter no 2637 dt. 02/01/2025 and received on 15/01/2025 on the subject cited above.

In this context, it is submitted that our unit is engaged in the process of dyeing, bleaching and washing of fabrics, provided with proper and adequate ETP, flow meters and maintained proper Logbooks for fresh water, trade effluent generated and treated and production data. The main observation has been made on the analyses results but the said analyses report of the sample collected by joint team on 12/08/2024, was never been communicated to us. However, the para wise reply and compliance of the observations and recommendations of the committee is submitted herewith as under for your consideration;

Reply/ compliance of observations

1, 2 and 3. All the three observations has been made on TDS results exceeding the prescribed standards.

A) In this regard it is submitted that we have installed the proper and adequate effluent treatment plant and achieving all the prescribed standard as per analyses reports of trade effluent analysed from the HSPCB Laboratory and NABL accredited/ EPA recognized laboratories before and after the inspection conducted by joint team which are well within

the prescribed standards including for TDS parameter based upon which Consent has been granted to our unit by HSPCB, copy of which are enclosed herewith for reference as annexure- 1.

- B) There is no major source of TDS generation from our process as most of effluent stream are having nominal TDS constituent as most of the chemicals used in our process are salt free.
- C) The TDS results shown in the analyses report referred in the show cause notice, are on higher side and thus are also not agreeable because for monitoring of the real time values of TDS parameter, we have installed an online TDS measuring equipment as per your Board's direction according to which the actual values of TDS observed at the time of said sampling done on 12/08/2024, was only 1650 which is clear from the Log book of ETP maintained by us showing the said value, copy of said log book along with Copy of the photograph of the screen of the TDS meter, is enclosed herewith for reference as annexure- 2.

Reply/ compliance of recommendations.

1. We are in the process of conducting the study on water balance through government reputed institute and will be submitted shortly.
2. We have installed the proper and adequate ETP and operating the same regularly and effectively and discharging the treated effluent into the HSIIDC sewer with in prescribed standards which is clear from the analyses reports of trade effluent analysed from the HSPCB Laboratory and NABL accredited/ EPA recognized laboratories from time to time as well as before and after the inspection conducted by joint team which are well within the prescribed standards including for TDS parameter, copy of which are enclosed herewith for reference as annexure- 3
3. There is no provision of dilution arrangement with fresh water in our unit as stated and hence no action is required to be taken on this recommendation.
4. NOC/permission from the HWRA has been obtained upto 11.03.24 regularly from the beginning and has also applied for renewal of the same to the HWRA on 01.03.2024 well before expiry of the previous permission which has not yet been issued and still pending with the HWRA. Copy of previous permission along with copy of receipt for submission of application for renewal is enclosed here with for your kind information as per annexure-4.

All above stated facts and details clearly reveal that we are not defying any norms and dilution of freshwater in PETP , maintaining of proper logbooks and obtaining of all required clearances from the concerned authorities and thus fully complying with your directions and all prescribed norms issued from time to time.

As per details submitted above, you will appreciate that unit has implemented the measures of cleaner technology and waste minimization practices as mentioned in "Charter for Water Recycling & Pollution Prevention in Textile Industries" issued by CPCB and also complying with all directions of Board.

We request you to please not initiate any action against our unit as proposed in the above said show cause notice and request to kindly revoke and withdraw the show cause notice.

It is also requested that fresh inspection and sampling may kindly be conducted if feel necessary, to verify our compliance status as stated above for which we are ready to bear the applicable charges of the Board if any.

We hope you will find above submission in order.

Thanks & Regards

For Such Exports Pvt. Ltd.



Auth. Signatory

Such Exports Private Limited
(Auth. Sign.)

Enclosed as above.



ASIA ENVIRO LAB 14

(An ISO 9001:2015, 14001:2015, 45001:2018, CPCB Govt. Approved Laboratory)

Job Description : Environmental Testing, Calibration of Equipments, ETP/STP Plant Operation Etc.

Branch Off. : 03, 1st Floor, Hotel SANAYA Complex, Sikka Colony, Delhi Road, Sonapat- 131001 (HR)

Ph. No. : 9992999998, 9996996689 Email : atservices2100@gmail.com, info@atservices.co.in

Test Report

Report No.: AEL/SE/20072024/WW/01	Reporting Date: 25/07/2024
Issued to: M/s Such Exports Pvt. Ltd. Plot No. 179-180-184-185, HSIIDC Industrial Estate Barhi, Ganaur, Sonapat- 131101 Haryana	Sample I'd : AEL/SE/200724/WW/01 Date : 20.07.2024 Period of testing : 20.07.2024 to 25.07.2024

SAMPLE PARTICULARS:

Type of the Sample	Untreated Effluent Water Sample
Date of Sample Receiving	20.07.2024
Point of Sample Collection	ETP Inlet
Sample Collected By	Customer
Purpose of Analysis	Monitoring

TEST RESULTS:

Sr. No.	Parameters	Unit	Results	Test Protocol
1	Colour	--	Brownish	APHA 23rd Ed. 2120 B
2	pH	--	6.11	APHA 23rd Ed. 4500 H B
3	Chemical Oxygen Demand(COD)	mg/l	489.4	APHA 23rd Ed. P-5220 B
4	Bio-Chemical Oxygen Demand (BOD) at 27°C for 3 days	mg/l	152.0	IS-3025 (P-44)
5	Total Suspended Solids	mg/l	128.0	APHA 23rd Ed 2510 D
6	Oil & Grease	mg/l	14.9	IS-3025 (P-39)
7	Total Dissolved Solids	mg/l	1976.0	APHA 23rd Ed. 2540 C
8	Sulphide (as S)	mg/l	2.0	IS-3025(P-29)
9	Phenolic compounds (as C ₆ H ₅ OH)	mg/l	N.D.	APHA 23rd Ed. 3500
10	Ammonical Nitrogen (as N)	mg/l	35.9	IS-3025 (P-34)
11	Sodium Absorption Ration (SAR)	mg/l	11.7	APHA 23rd Ed
12	Total chromium (as Cr)	mg/l	0.82	APHA 23rd Ed. 3111 A B C

Remark: R.S. Not Specified

Checked By

Authorized Signatory

Note: 1. The result listed refer only to the tested samples and applicable parameters

2. Sample will be destroyed one month from the date of issue of test certificate

3. Any complaints about this report should be communicated within 7 days of issue of this report

4. The report is Not to be reproduced wholly or in part and can Not be used as an evidence in the Court of law and should Not be used in any other Media without our special permission in writing.



ASIA ENVIRO LAB 15

(An ISO 9001:2015, 14001:2015, 45001:2018, CPCB Govt. Approved Laboratory)

Job Description : Environmental Testing, Calibration of Equipments, ETP/STP Plant Operation Etc.

Branch Off. : 03, 1st Floor, Hotel SANAYA Complex, Sikka Colony, Delhi Road, Sonapat- 131001 (HR)

Ph. No. : 9992999998, 9996996689 Email : atservices2100@gmail.com, info@atservices.co.in

Test Report

Report No.: AEL/SE/20072024/WW/02

Reporting Date: 25/07/2024

Issued to:
M/s Such Exports Pvt. Ltd.
Plot No.- 179-180-184-185, HSIIDC Industrial
Estate Barhi, Ganaur, Sonapat- 131101 Haryana

Sample Id : AEL/SE/200724/WW/02
Date : 20.07.2024
Period of testing : 20.07.2024 to 25.07.2024

SAMPLE PARTICULARS:

Type of the Sample	Treated Effluent Water Sample
Date of Sample Receiving	20.07.2024
Point of Sample Collection	ETP Outlet
Sample Collected By	Customer
Purpose of Analysis	Monitoring

TEST RESULTS:

Sr. No.	Parameters	Unit	Results	Standards Limit as per HSPCB	Test Protocol
1	Colour	--	Light Brownish	N.S.	APHA 23 rd Ed. 2120 B
2	pH	--	7.38	6.0-9.0	APHA 23 rd Ed. 4500 H B
3	Chemical Oxygen Demand(COD)	mg/l	217.0	1400	APHA 23 rd Ed. P-5220 B
4	Bio-Chemical Oxygen Demand (BOD) at 27°C for 3 days	mg/l	79.0	500	IS-3025 (P-44)
5	Total Suspended Solids	mg/l	41.0	1500	APHA 23 rd Ed. 2540 D
6	Oil & Grease	mg/l	5.2	15	IS-3025 (P-39)
7	Total Dissolved Solids	mg/l	1579.0	N.S.	APHA 23 rd Ed. 2540 C
8	Sulphide (as S)	mg/l	0.8	2.0	IS-3025(P-29)
9	Phenolic compounds (as C ₆ H ₅ OH)	mg/l	N.D.	1.0	APHA 23 rd Ed. 5530
10	Ammonical Nitrogen (as N)	mg/l	21.4	50	IS 3025 (P-34)
11	Sodium Absorption Ratio	mg/l	4.59	26	APHA 23 rd Ed
12	Total chromium (as Cr)	mg/l	0.21	2.0	APHA 23 rd Ed. 3111 A B

Remark:- N.S.- Not Specified

Checked By

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ASIA ENVIRO LAB 16

(An ISO 9001:2015, 14001:2015, 45001:2018, CPCB Govt. Approved Laboratory)
Job Description : Environmental Testing, Calibration of Equipments, ETP/STP Plant Operation Etc.

Branch Off. : 03, 1st Floor, Hotel SANAYA Complex, Sikka Colony, Delhi Road, Sonipat- 131001 (HR)
Ph. No. : 9992999998, 9996996689 Email : atservices2100@gmail.com, info@atservices.co.in

Test Report

Report No.: AEL/SE/07012025/WW/02

Reporting Date: 12/01/2025

Issued to:
M/s Such Exports Pvt. Ltd.
Plot No.- 179-180-184-185, HSIIDC Industrial Estate Barhi, Ganaur, Sonipat- 131101 Haryana

Sample I'd : AEL/SE/070125/WW/02
Date : 07.01.2025
Period of testing : 07.01.2025 to 12.01.2025

SAMPLE PARTICULARS:

Type of the Sample	Treated Effluent Water Sample
Date of Sampling	07.01.2025
Point of Sample Collection	From ETP Outlet
Sample Collected By	Customer
Purpose of Analysis	Monitoring

TEST RESULTS:

Sr. No.	Parameters	Unit	Results	Standard Limit as per HSPCB	Test Protocol
1	Colour	--	Lt. Yellowish	--	IS-3025(P-4)
2	Odour	--	Odourless	--	IS-3025(P-5)
3	pH	--	7.85	6.0-9.0	APHA 23 rd Ed. 4500 H B
4	Chemical Oxygen Demand(COD)	mg/l	141.4	1400	APHA 23 rd Ed. P-5220 B
5	Bio-Chemical Oxygen Demand (BOD) at 27°C for 3 days	mg/l	52.0	500	IS-3025 (P-44)
6	Total Suspended Solids	mg/l	38.6	1500	APHA 23 rd Ed. 4500 H B
7	Oil & Grease	mg/l	4.7	10	IS-3025 (P-39)
8	Ammonical Nitrogen (as N)	mg/l	13.4	50	IS 3025 (P-34)
9	Total Dissolved Solids	mg/l	1532.0	N.S.	APHA 23 rd Ed.,2540 C
10	Phenolic compounds (as C ₆ H ₅ OH)	mg/l	N.D.	1.0	APHA 23 rd Ed.,5530
11	Total chromium (as Cr)	mg/l	0.29	2.0	APHA 23 rd Ed.,3111 A B C
12	Conductivity	µs/cm	2369.0	N.S.	APHA 23 rd Ed.,2510 B
13	Sulphide (as S)	mg/l	0.4	2.0	IS-3025(P-29)
14	SAR (Sodium Absorption Ratio)	--	2.71	26	APHA 23 rd Ed.

Remark: N.S. - Not Specified, - ND-Not Detectable, Standard Limits are given by client as per consent.

Checked By

Authorized Signatory

- Note: 1. The result listed refer only to the tested samples and applicable parameters.
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(An ISO 9001:2015, 14001:2015, 45001:2018, CPCB Govt. Approved Laboratory)

Job Description : Environmental Testing, Calibration of Equipments, ETP/STP Plant Operation Etc.

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Ph. No. : 9992999998, 9996996689 Email : atservices2100@gmail.com, info@atservices.co.in

Test Report

Report No.: AEL/SE/07012025/WW/01 Reporting Date: 12/01/2025

Issued to: M/s Such Exports Pvt. Ltd. Plot No.- 179-180-184-185, HSIIDC Industrial Estate Barhi, Ganaur, Sonipat- 131101 Haryana	Sample I'd : AEL/SE/070125/WW/01 Date : 07.01.2025 Period of testing : 07.01.2025 to 12.01.2025
--	---

SAMPLE PARTICULARS:	
Type of the Sample	Untreated Effluent Water Sample
Date of Sample Receiving	07.01.2025
Point of Sample Collection	From ETP Inlet
Sample Collected By	Customer
Purpose of Analysis	Monitoring

TEST RESULTS:				
Sr. No.	Parameters	Unit	Results	Test Protocol
1	Colour	--	Blackish	IS-3025(P-4)
2	Odour	--	Foul	IS-3025(P-5)
3	pH	--	6.23	APHA 23 rd Ed. 4500 H B
4	Chemical Oxygen Demand(COD)	mg/l	819.0	APHA 23 rd Ed. P-5220 B
5	Bio-Chemical Oxygen Demand (BOD) at 27°C for 3 days	mg/l	193.0	IS-3025 (P-44)
6	Total Suspended Solids	mg/l	241.0	APHA 23 rd Ed. 4500 H B
7	Oil & Grease	mg/l	17.5	IS-3025 (P-39)
8	Ammonical Nitrogen (as N)	mg/l	23.4	IS 3025 (P-34)
9	Total Dissolved Solids	mg/l	1958.0	APHA 23 rd Ed.,2540 C
10	Phenolic compounds (as C ₆ H ₅ OH)	mg/l	0.58	APHA 23 rd Ed.,5530
11	Total chromium (as Cr)	mg/l	1.34	APHA 23 rd Ed.,3111 A B C
12	Conductivity	µs/cm	3014.0	APHA 23 rd Ed.,2510 B
13	Sulphide (as S)	mg/l	3.0	IS-3025(P-29)
14	SAR (Sodium Absorption Ration)	--	16.7	APHA 23 rd Ed.

Checked By

Authorized Signatory

- Note: 1. The result listed refer only to the tested samples and applicable parameters.
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ASIA ENVIRO LAB

(An ISO 9001:2015, 14001:2015, 45001:2018, CPCB Govt. Approved Laboratory)

Job Description : Environmental Testing, Calibration of Equipments, ETP/STP Plant Operation Etc.

Branch Off. : 03, 1st Floor, Hotel SANAYA Complex, Sikka Colony, Delhi Road, Sonipat- 131001 (HR)

Ph. No. : 9992999998, 9996996689 Email : atservices2100@gmail.com, info@atservices.co.in

Test Report

Report No.: AEL/SE/09102024/WW/01 Reporting Date: 14/10/2024

Issued to: M/s Such Exports Pvt. Ltd. Plot No.- 179-180-184-185, HSIIDC Industrial Estate Barhi, Ganaur, Sonipat- 131101 Haryana	Sample Id : AEL/SE/091024/WW/01 Date : 09.10.2024 Period of testing : 10.10.2024 to 14.10.2024
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SAMPLE PARTICULARS:

Type of the Sample	Untreated Effluent Water Sample
Date of Sample Receiving	09.10.2024
Point of Sample Collection	From ETP Inlet
Sample Collected By	Customer
Purpose of Analysis	Monitoring

TEST RESULTS:

Sr. No.	Parameters	Unit	Results	Test Protocol
1	Colour	--	Lt. Blackish	IS-3025(P-4)
2	Odour	--	Foul	IS-3025(P-5)
3	pH	--	7.89	APHA 23rd Ed. 4500 H B
4	Chemical Oxygen Demand(COD)	mg/l	960.0	APHA 23rd Ed. P-5220 B
5	Bio-Chemical Oxygen Demand (BOD) at 27°C for 3 days	mg/l	235.0	IS-3025 (P-44)
6	Total Suspended Solids	mg/l	327.0	APHA 23rd Ed. 4500 H B
7	Oil & Grease	mg/l	13.6	IS-3025 (P-39)
8	Ammonical Nitrogen (as N)	mg/l	28.4	IS 3025 (P-34)
9	Total Dissolved Solids	mg/l	2080.0	APHA 23rd Ed., 2540 C
10	Phenolic compounds (as C ₆ H ₅ OH)	mg/l	0.92	APHA 23rd Ed., 5530
11	Total chromium (as Cr)	mg/l	1.80	APHA 23rd Ed., 3111 A B C
12	Conductivity	µs/cm	3210.0	APHA 23rd Ed., 2510 B
13	Sulphide (as S)	mg/l	2.4	IS-3025(P-29)
14	SAR (Sodium Absorption Ratio)	--	21.8	APHA 23rd Ed.

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ASIA ENVIRO LAB

(An ISO 9001:2015, 14001:2015, 45001:2018, CPCB Govt. Approved Laboratory)

Job Description : Environmental Testing, Calibration of Equipments, ETP/STP Plant Operation Etc.

Branch Off. : 03, 1st Floor, Hotel SANAYA Complex, Sikka Colony, Delhi Road, Sonipat- 131001 (HR)

Ph. No. : 9992999998, 9996996689 Email : atservices2100@gmail.com, info@atservices.co.in

Test Report

Report No.: AEL/SE/09102024/WW/02 Reporting Date: 14/10/2024

Issued to: M/s Such Exports Pvt. Ltd. Plot No.- 179-180-184-185, HSIIDC Industrial Estate Barhi, Ganaur, Sonipat- 131101 Haryana	Sample I'd : AEL/SE/091024/WW/02 Date : 09.10.2024 Period of testing : 10.10.2024 to 14.10.2024
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SAMPLE PARTICULARS:

Type of the Sample	Treated Effluent Water Sample
Date of Sampling	09.10.2024
Point of Sample Collection	From ETP Outlet
Sample Collected By	Customer
Purpose of Analysis	Monitoring

TEST RESULTS:

Sr. No.	Parameters	Unit	Results	Standard Limit as per HSPCB	Test Protocol
1	Colour	--	Lt. Yellowish	--	IS-3025(P-4)
2	Odour	--	Odourless	--	IS-3025(P-5)
3	pH	--	7.49	6.0-9.0	APHA 23rd Ed. 4500 H B
4	Chemical Oxygen Demand(COD)	mg/l	169.0	1400	APHA 23rd Ed. P-5220 B
5	Bio-Chemical Oxygen Demand (BOD) at 27°C for 3 days	mg/l	48.0	500	IS-3025 (P-44)
6	Total Suspended Solids	mg/l	61.0	1500	APHA 23rd Ed. 4500 H B
7	Oil & Grease	mg/l	5.8	10	IS-3025 (P-39)
8	Ammonical Nitrogen (as N)	mg/l	17.4	50	IS 3025 (P-34)
9	Total Dissolved Solids	mg/l	1378.0	N.S.	APHA 23rd Ed., 2540 C
10	Phenolic compounds (as C ₆ H ₅ OH)	mg/l	N.D.	1.0	APHA 23rd Ed., 5530
11	Total chromium (as Cr)	mg/l	0.34	2.0	APHA 23rd Ed., 3111 A B C
12	Conductivity	µs/cm	2120.0	N.S.	APHA 23rd Ed., 2510 B
13	Sulphide (as S)	mg/l	0.6	2.0	IS-3025(P-29)
14	SAR (Sodium Absorption Ration)	--	2.98	26	APHA 23rd Ed.

Remark-N.S.-Not Specified, - ND-Not Detectable, Standard Limits are given by client as per consent.

Checked By

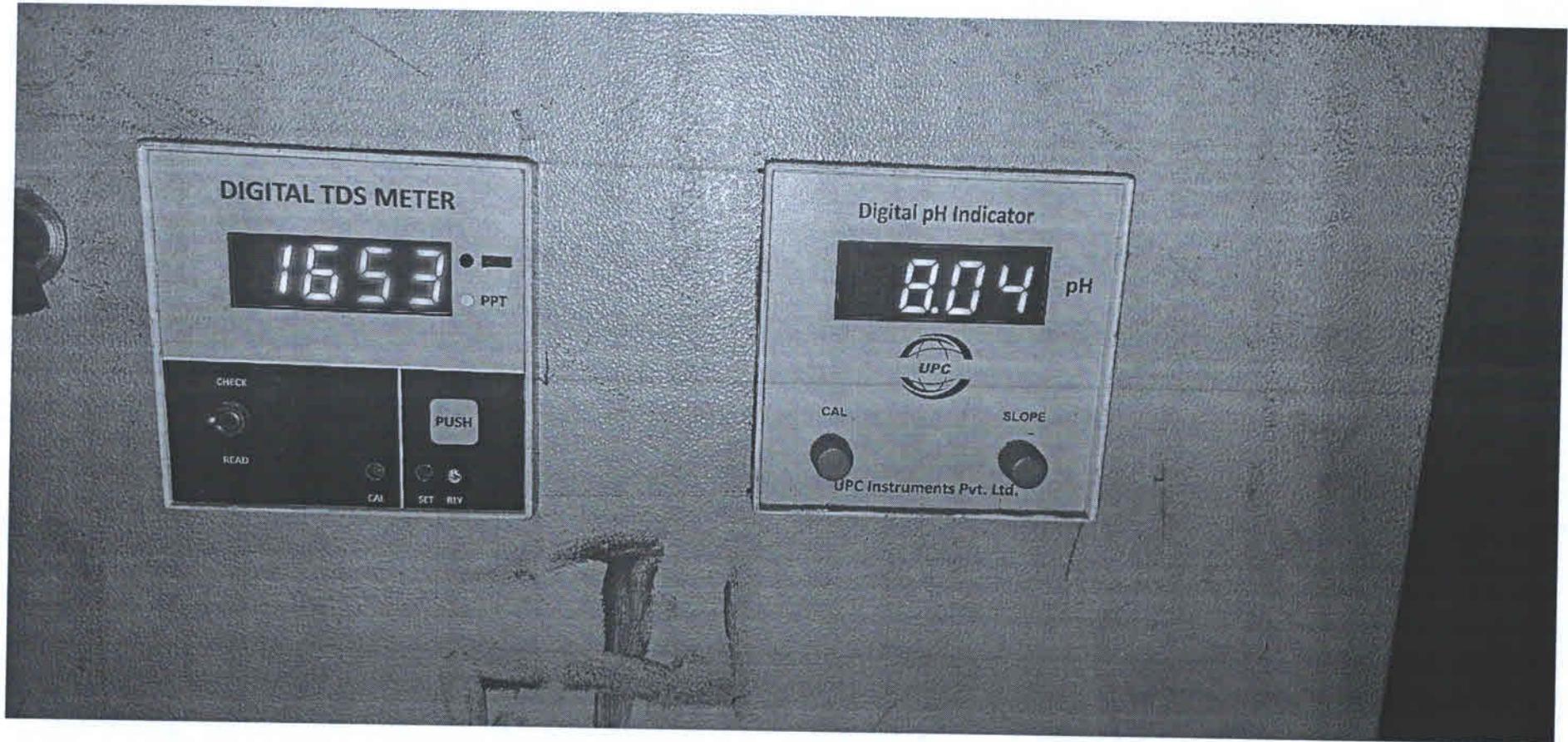


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DATE	INLET PUMP	OUTLET PUMP	POLY/FERROS WITH PUMP	LIME QTY	FERROUS QTY	POLY QTY	PH INLET	PH OUTLET	ELEC METER	INLET PUMP UNITS	OUTLET PUMP UNITS	BOREWEL L	BOREWEL UNITS	TDS	SLUDGE	PROD.						
02-05-2024	OK	OK	OK	30KG	30KG	500GM	9.40	8.10	2746	49	3743	110	19920	109	113,195	132	0	0	2010	25KG	2,550	
03-05-2024	OK	OK	OK	30KG	30KG	500GM	9.50	8.00	2810	64	3768	115	20034	114	113,330	135	0	0	2040	25KG	2,550	
04-05-2024	OK	OK	OK	30KG	30KG	500GM	9.40	8.00	2860	50	37556	118	20153	119	113,467	137	0	0	2040	25KG	2,550	
06-05-2024	OK	OK	OK	30KG	30KG	500GM	9.50	8.20	2908	48	37707	121	20273	120	113,607	140	0	0	2030	25KG	2,975	
07-05-2024	OK	OK	OK	25KG	25KG	500GM	9.00	8.10	2960	52	37818	111	20383	110	113,739	132	0	0	1940	30KG	2,950	
08-05-2024	OK	OK	OK	25KG	25KG	500GM	8.90	7.90	3006	46	37932	115	20497	114	113,874	135	0	0	1970	25KG	2,600	
09-05-2024	OK	OK	OK	30KG	30KG	500GM	9.30	8.20	3057	51	38048	116	20612	115	114,011	137	0	0	2010	25KG	2,825	
11-05-2024	OK	OK	OK	25KG	25KG	500GM	9.40	8.50	3107	50	38146	98	20710	98	114,123	112	0	0	1890	25KG	2,875	
13-05-2024	OK	OK	OK	25KG	25KG	500GM	9.10	8.20	3118	11	38166	20	20729	19	114,143	20	0	0	1830	30KG	2,550	
14-05-2024	OK	OK	OK	25KG	25KG	500GM	9.50	8.40	3176	58	38280	114	20842	113	114,278	135	0	0	1760	25KG	2,900	
15-05-2024	OK	OK	OK	25KG	25KG	500GM	8.40	8.20	3233	57	38388	108	20949	107	114,408	130	0	0	1920	25KG	3,000	
16-05-2024	OK	OK	OK	25KG	25KG	500GM	9.10	8.00	3306	73	38490	102	21050	101	114,528	120	0	0	1750	25KG	2,525	
17-05-2024	OK	OK	OK	25KG	25KG	500GM	9.20	8.10	3381	75	38584	94	21142	92	114,638	110	0	0	2020	25KG	2,540	
17-05-2024	HOLIDAY	HOLIDAY	HOLIDAY	HOLIDAY	HOLIDAY	HOLIDAY	HOLIDAY	HOLIDAY	HOLIDAY	HOLIDAY	HOLIDAY	HOLIDAY	HOLIDAY	HOLIDAY	HOLIDAY	HOLIDAY	HOLIDAY	HOLIDAY	HOLIDAY	HOLIDAY	HOLIDAY	HOLIDAY
20-05-2024	HOLIDAY	HOLIDAY	HOLIDAY	HOLIDAY	HOLIDAY	HOLIDAY	HOLIDAY	HOLIDAY	HOLIDAY	HOLIDAY	HOLIDAY	HOLIDAY	HOLIDAY	HOLIDAY	HOLIDAY	HOLIDAY	HOLIDAY	HOLIDAY	HOLIDAY	HOLIDAY	HOLIDAY	HOLIDAY
21-05-2024	OK	OK	OK	30KG	30KG	500GM	8.90	8.00	3533	80	38780	90	21337	90	114,760	105	105	105	2010	30KG	2,205	
22-05-2024	OK	OK	OK	30KG	30KG	500GM	8.50	7.90	3597	64	38872	92	21428	91	114,760	110	215	110	2050	30KG	2,300	
23-05-2024	OK	OK	OK	25KG	25KG	500GM	8.50	8.20	3666	69	38958	86	21514	85	114,760	101	316	101	1930	25KG	2,175	
24-05-2024	HOLIDAY	HOLIDAY	HOLIDAY	HOLIDAY	HOLIDAY	HOLIDAY	HOLIDAY	HOLIDAY	HOLIDAY	HOLIDAY	HOLIDAY	HOLIDAY	HOLIDAY	HOLIDAY	HOLIDAY	HOLIDAY	HOLIDAY	HOLIDAY	HOLIDAY	HOLIDAY	HOLIDAY	HOLIDAY
26-05-2024	HOLIDAY	HOLIDAY	HOLIDAY	HOLIDAY	HOLIDAY	HOLIDAY	HOLIDAY	HOLIDAY	HOLIDAY	HOLIDAY	HOLIDAY	HOLIDAY	HOLIDAY	HOLIDAY	HOLIDAY	HOLIDAY	HOLIDAY	HOLIDAY	HOLIDAY	HOLIDAY	HOLIDAY	HOLIDAY
27-05-2024	OK	OK	OK	25KG	25KG	500GM	9.20	8.30	3741	75	39033	75	21587	74	114,760	85	401	85	1790	25KG	1,975	
28-05-2024	OK	OK	OK	25KG	25KG	500GM	9.10	8.00	3811	70	39134	101	21687	100	114,878	118	401	0	1860	30KG	2,430	
29-05-2024	HOLIDAY	HOLIDAY	HOLIDAY	HOLIDAY	HOLIDAY	HOLIDAY	HOLIDAY	HOLIDAY	HOLIDAY	HOLIDAY	HOLIDAY	HOLIDAY	HOLIDAY	HOLIDAY	HOLIDAY	HOLIDAY	HOLIDAY	HOLIDAY	HOLIDAY	HOLIDAY	HOLIDAY	HOLIDAY
30-05-2024	OK	OK	OK	25KG	25KG	500GM	9.50	8.00	3879	68	39236	102	21788	101	114,998	120	401	0	2010	25KG	2,500	
31-05-2024	OK	OK	OK	25KG	25KG	500GM	9.00	8.10	3965	86	39335	99	21886	98	115,115	117	401	0	2040	25KG	2,440	
01-06-2024	OK	OK	OK	30KG	30KG	500GM	9.30	8.10	4021	56	33480	108	21994	108	115,243	128	401	0	1960	25KG	2,850	
02-06-2024	HOLIDAY	HOLIDAY	HOLIDAY	HOLIDAY	HOLIDAY	HOLIDAY	HOLIDAY	HOLIDAY	HOLIDAY	HOLIDAY	HOLIDAY	HOLIDAY	HOLIDAY	HOLIDAY	HOLIDAY	HOLIDAY	HOLIDAY	HOLIDAY	HOLIDAY	HOLIDAY	HOLIDAY	HOLIDAY
03-06-2024	OK	OK	OK	30KG	30KG	500GM	9.20	8.10	4076	55	33594	114	22108	114	115,378	135	401	0	2040	30KG	2,850	
04-06-2024	OK	OK	OK	30KG	30KG	500GM	9.10	8.30	4130	54	33704	110	22218	110	115,514	136	401	0	1780	30KG	2,925	
05-06-2024	OK	OK	OK	25KG	25KG	500GM	9.40	8.50	4190	60	33812	108	22325	107	115,652	138	401	0	1790	25KG	2,900	
06-06-2024	HOLIDAY	HOLIDAY	HOLIDAY	HOLIDAY	HOLIDAY	HOLIDAY	HOLIDAY	HOLIDAY	HOLIDAY	HOLIDAY	HOLIDAY	HOLIDAY	HOLIDAY	HOLIDAY	HOLIDAY	HOLIDAY	HOLIDAY	HOLIDAY	HOLIDAY	HOLIDAY	HOLIDAY	HOLIDAY
07-06-2024	OK	OK	OK	25KG	25KG	500GM	9.50	8.00	4245	55	33917	105	22429	104	115,784	132	401	0	1810	30KG	2,700	
08-06-2024	OK	OK	OK	25KG	25KG	500GM	9.30	9.00	4297	52	34011	94	22522	93	115,897	113	401	0	2030	30KG	2,600	
09-06-2024	HOLIDAY	HOLIDAY	HOLIDAY	HOLIDAY	HOLIDAY	HOLIDAY	HOLIDAY	HOLIDAY	HOLIDAY	HOLIDAY	HOLIDAY	HOLIDAY	HOLIDAY	HOLIDAY	HOLIDAY	HOLIDAY	HOLIDAY	HOLIDAY	HOLIDAY	HOLIDAY	HOLIDAY	HOLIDAY
10-06-2024	OK	OK	OK	30KG	30KG	500GM	9.30	9.00	4352	55	34109	98	22619	97	116,015	118	401	0	2050	30KG	2,530	
11-06-2024	OK	OK	OK	30KG	30KG	500GM	9.40	8.90	4427	75	34211	102	22720	101	116,015	0	533	132	1930	25KG	2,790	
12-06-2024	OK	OK	OK	25KG	25KG	500GM	9.10	8.00	4496	69	34330	119	22838	118	116,015	0	689	156	2020	25KG	2,800	
13-06-2024	OK	OK	OK	25KG	25KG	500GM	9.20	8.40	4561	65	34438	108	22946	108	116,015	0	815	126	1840	25KG	2,620	
14-06-2024	OK	OK	OK	25KG	25KG	500GM	8.90	8.20	4614	53	34544	106	23052	106	116,015	0	943	128	1790	30KG	2,675	
15-06-2024	OK	OK	OK	30KG	30KG	500GM	9.00	8.30	4665	51	34670	126	23177	125	116,015	0	1102	159	1830	30KG	2,825	
16-06-2024	HOLIDAY	HOLIDAY	HOLIDAY	HOLIDAY	HOLIDAY	HOLIDAY	HOLIDAY	HOLIDAY	HOLIDAY	HOLIDAY	HOLIDAY	HOLIDAY	HOLIDAY	HOLIDAY	HOLIDAY	HOLIDAY	HOLIDAY	HOLIDAY	HOLIDAY	HOLIDAY	HOLIDAY	HOLIDAY
17-06-2024	OK	OK	OK	25KG	25KG	500GM	9.40	8.20	4740	75	34783	113	23289	112	116,015	0	1228	126	1760	25KG	2,600	
18-06-2024	OK	OK	OK	25KG	25KG	500GM	9.40	8.00	4800	60	34852	69	23357	68	116,015	0	1307	79	1640	25KG	1,725	
19-06-2024	OK	OK	OK	25KG	25KG	500GM	9.10	8.10	4868	68	34945	93	23449	92	116,015	0	1417	110	2020	30KG	2,500	
20-06-2024	OK	OK	OK	30KG	30KG	500GM	9.30	8.50	4943	75	35043	98	23546	97	116,015	0	1535	118	1830	30KG	2,750	
21-06-2024	OK	OK	OK	30KG	30KG	500GM	9.50	8.40	5018	75	35171	128	23674	128	116,015	0	1687	152	1930	25KG	2,725	
22-06-2024	OK	OK	OK	25KG	25KG	500GM	9.00	8.70	5090	72	35279	108	23781	107	116,015	0	1813	126	1920	30KG	2,625	
23-06-2024	HOLIDAY	HOLIDAY	HOLIDAY	HOLIDAY	HOLIDAY	HOLIDAY	HOLIDAY	HOLIDAY	HOLIDAY	HOLIDAY	HOLIDAY	HOLIDAY	HOLIDAY	HOLIDAY	HOLIDAY	HOLIDAY	HOLIDAY	HOLIDAY	HOLIDAY	HOLIDAY	HOLIDAY	HOLIDAY
24-06-2024	OK	OK	OK	25KG	25KG	500GM	9.20	8.40	5167	77	35369	90	23871	90	116,015	0	1923	110	2030	30KG	2,560	
25-06-2024	OK	OK	OK	25KG	25KG	500GM	9.50	8.30	5245	78	35484	115	23986	115	116,015	0	2059	136	1940	25KG	2,660	
26-06-2024	OK	OK	OK	30KG	30KG	500GM	9.10	8.20	5315	70	35594	110	24096	110	116,015	0	2190	131	2050	25KG	2,575	
27-06-2024	OK	OK	OK	30KG	30KG	500GM	9.00	8.10	5395	80	35684	90	24185	89	116,015	0	2290	100	1790	25KG	2,300	
28-06-2024	OK	OK	OK	30KG	30KG	500GM	9.30	7.90	5475	80	35818	134	24318	133	116,015	0	2444	154	1860	30KG	2,590	
29-06-2024	OK	OK	OK	25KG	25KG	500GM	8.90	8.00	5562	87	35936	118	24435	117	116,015	0	2580	136	2040	30KG	2,800	
30-06-2024	OK	OK	OK	25KG	25KG	500GM	8.40	8.00	5607	45	36017	81	24515	80	116,015	0	2680	100	2050	25KG	2,250	
01-07-2024	OK	OK	OK	25KG	25KG	500GM	9.40	8.40	5663	56	36116	99	24613	98	116,133	118	2690	10	1660	25KG	2,950	
02-07-2024	OK	OK	OK	25KG	25KG	500GM	9.10	9.00	5726	63	36236	120	24733	120	116,272	139	2707	17	1790	25KG	2,900	
03-07-2024	OK	OK	OK	25KG	25KG	500GM	9.50	7.50	5804	78	36338	102	24834	101	116,392	120	2707	-	2020	30KG	2,540	
04-07-2024	OK	OK	OK	30KG	30KG	500GM	9.20	7.90	5900	96	36443	105	24938	104	116,517	125	2707	-	1930	30KG	2,700	
05-07-2024	OK	OK	OK	30KG	30KG	500GM	8.90	8.10	6005	105	36528	85	25023	85	116,622	105	2707	-	1850	25KG	2,100	
06-07-2024	OK	OK	OK	30KG	30KG	500GM	9.00	8.00	6090	85	36624	96	25119	96	116,739	117	2707	-	1840	25KG	2,625	
08-07-2024	OK	OK	OK	25KG	25KG	500GM	9.10	8.00	6150	60	36740	116	25234	115	116,872	133	2707	-	1950	30KG	2,800	
09-07-2024	OK	OK	OK	25KG	25KG	500GM	9.40	8.10	6230	80	36811	71	25304	70	116,961	89	2707	-	2030	30KG	2,000	
10-07-2024	OK	OK	OK	25KG	25KG	500GM	9.10	8.10	6312	82	36913	102	25405	101	117,080	119	2707	-	2020	25KG	2,660	

17-07-2024	OK	OK	OK	25KG	25KG	500GM	9.10	8.00	6701	56	37501	96	25989	96	117,796	133	2707	-	2050	25KG	2,740
01-06-2024	OK	OK	OK	30KG	30KG	500GM	9.30	8.10	4021	56	37501	109	21994	108	115,243	128	401	0	1960	25KG	2,850
03-06-2024	HOLIDAY	HOLIDAY	HOLIDAY	HOLIDAY	HOLIDAY	HOLIDAY	HOLIDAY	HOLIDAY	HOLIDAY	HOLIDAY	HOLIDAY	HOLIDAY	HOLIDAY								
03-06-2024	OK	OK	OK	30KG	30KG	500GM	9.20	8.10	4076	55	37451	115	22108	114	115,378	135	401	0	2040	30KG	2,85
04-06-2024	OK	OK	OK	30KG	30KG	500GM	9.10	8.30	4130	54	39679	120	22228	120	115,514	136	401	0	1780	30KG	2,9
05-06-2024	OK	OK	OK	25KG	25KG	500GM	9.40	8.50	4190	60	39797	118	22345	117	115,652	138	401	0	1790	25KG	2,900
06-06-2024	HOLIDAY	HOLIDAY	HOLIDAY	HOLIDAY	HOLIDAY	HOLIDAY	HOLIDAY	HOLIDAY	HOLIDAY	HOLIDAY	HOLIDAY	HOLIDAY	HOLIDAY								
07-06-2024	OK	OK	OK	25KG	25KG	500GM	9.50	8.00	4245	55	39912	115	22459	114	115,784	132	401	0	1810	30KG	2,700
08-06-2024	OK	OK	OK	25KG	25KG	500GM	9.30	9.00	4297	52	40066	94	22552	93	115,897	113	401	0	2030	30KG	2,600
09-06-2024	HOLIDAY	HOLIDAY	HOLIDAY	HOLIDAY	HOLIDAY	HOLIDAY	HOLIDAY	HOLIDAY	HOLIDAY	HOLIDAY	HOLIDAY	HOLIDAY	HOLIDAY								
10-06-2024	OK	OK	OK	30KG	30KG	500GM	9.30	9.00	4352	55	40105	99	22649	97	116,015	118	401	0	2050	30KG	2,530
11-06-2024	OK	OK	OK	30KG	30KG	500GM	9.40	8.90	4407	55	40217	112	22760	111	116,015	0	533	132	1930	25KG	2,790
12-06-2024	OK	OK	OK	25KG	25KG	500GM	9.10	8.00	4476	69	40347	130	22888	128	116,015	0	689	156	2020	25KG	2,800
13-06-2024	OK	OK	OK	25KG	25KG	500GM	9.20	8.10	4541	65	40457	110	22996	108	116,015	0	815	126	1840	25KG	2,620
14-06-2024	OK	OK	OK	25KG	25KG	500GM	8.90	8.20	4574	33	40564	107	23102	106	116,015	0	943	128	1790	30KG	2,675
15-06-2024	OK	OK	OK	30KG	30KG	500GM	9.00	8.30	4615	41	40702	138	23237	135	116,015	0	1102	159	1830	30KG	2,825
16-06-2024	HOLIDAY	HOLIDAY	HOLIDAY	HOLIDAY	HOLIDAY	HOLIDAY	HOLIDAY	HOLIDAY	HOLIDAY	HOLIDAY	HOLIDAY	HOLIDAY	HOLIDAY								
17-06-2024	OK	OK	OK	25KG	25KG	500GM	9.40	8.20	4690	75	40822	120	23359	122	116,015	0	1228	126	1760	25KG	2,600
18-06-2024	OK	OK	OK	25KG	25KG	500GM	9.40	8.00	4750	60	40892	70	23427	68	116,015	0	1307	79	1640	25KG	1,725
19-06-2024	OK	OK	OK	25KG	25KG	500GM	9.10	8.10	4818	68	40984	92	23519	92	116,015	0	1417	110	2020	30KG	2,500
20-06-2024	OK	OK	OK	30KG	30KG	500GM	9.30	8.50	4893	75	41082	98	23616	97	116,015	0	1535	118	1830	30KG	2,750
21-06-2024	OK	OK	OK	30KG	30KG	500GM	9.50	8.40	4968	75	41222	140	23754	138	116,015	0	1687	152	1930	25KG	2,725
22-06-2024	OK	OK	OK	25KG	25KG	500GM	9.00	8.70	5040	72	41330	108	23861	107	116,015	0	1813	126	1920	30KG	2,625
23-06-2024	HOLIDAY	HOLIDAY	HOLIDAY	HOLIDAY	HOLIDAY	HOLIDAY	HOLIDAY	HOLIDAY	HOLIDAY	HOLIDAY	HOLIDAY	HOLIDAY	HOLIDAY								
24-06-2024	OK	OK	OK	25KG	25KG	500GM	9.20	8.40	5117	77	41422	92	23951	90	116,015	0	1923	110	2030	30KG	2,560
25-06-2024	OK	OK	OK	25KG	25KG	500GM	9.50	8.30	5195	78	41539	117	24066	115	116,015	0	2059	136	1940	25KG	2,660
26-06-2024	OK	OK	OK	30KG	30KG	500GM	9.10	8.20	5265	70	41651	112	24176	110	116,015	0	2190	131	2050	25KG	2,575
27-06-2024	OK	OK	OK	30KG	30KG	500GM	9.00	8.10	5345	80	41741	90	24265	89	116,015	0	2290	100	1790	25KG	2,300
28-06-2024	OK	OK	OK	30KG	30KG	500GM	9.30	7.90	5425	80	41875	134	24398	133	116,015	0	2444	154	1860	30KG	2,590
29-06-2024	OK	OK	OK	25KG	25KG	500GM	8.90	8.00	5512	87	41993	118	24515	117	116,015	0	2680	136	2040	30KG	2,800
01-07-2024	OK	OK	OK	25KG	25KG	500GM	9.40	8.40	5613	101	42113	120	24635	120	116,155	140	2680	-	1660	25KG	2,950
02-07-2024	OK	OK	OK	25KG	25KG	500GM	9.10	9.00	5706	93	42234	121	24755	120	116,294	139	2680	-	1790	25KG	2,900
03-07-2024	OK	OK	OK	25KG	25KG	500GM	9.50	7.50	5804	98	42335	101	24855	100	116,414	120	2680	-	2020	30KG	2,540
04-07-2024	OK	OK	OK	30KG	30KG	500GM	9.20	7.90	5900	96	42445	110	24964	109	116,539	125	2680	-	1930	30KG	2,700
05-07-2024	OK	OK	OK	30KG	30KG	500GM	8.90	8.10	6005	105	42540	95	25058	94	116,644	105	2680	-	1850	25KG	2,100
06-07-2024	OK	OK	OK	30KG	30KG	500GM	9.00	8.00	6090	85	42590	50	25108	50	116,701	57	2680	-	1840	25KG	1,125
08-07-2024	OK	OK	OK	25KG	25KG	500GM	9.10	8.00	6150	60	42701	111	25219	111	116,834	133	2680	-	1950	30KG	2,800
09-07-2024	OK	OK	OK	25KG	25KG	500GM	9.40	8.10	6230	80	42775	74	25293	74	116,923	89	2680	-	2030	30KG	2,000
10-07-2024	OK	OK	OK	25KG	25KG	500GM	9.10	8.10	6312	82	42876	101	25395	102	117,042	119	2680	-	2020	25KG	2,660
11-07-2024	OK	OK	OK	25KG	25KG	500GM	9.30	8.00	6392	80	42956	80	25474	79	117,139	97	2680	-	2030	25KG	2,175
12-07-2024	OK	OK	OK	30KG	30KG	500GM	9.50	8.30	6475	83	43054	98	25573	99	117,254	115	2680	-	1890	25KG	2,650
13-07-2024	OK	OK	OK	30KG	30KG	500GM	9.50	8.50	6542	67	43136	82	25655	82	117,355	101	2680	-	1740	25KG	2,275
15-07-2024	OK	OK	OK	30KG	30KG	500GM	9.00	7.90	6590	48	43241	105	25759	104	117,478	123	2680	-	1850	30KG	2,540
16-07-2024	OK	OK	OK	25KG	25KG	500GM	9.40	8.50	6645	55	43371	130	25888	129	117,628	150	2680	-	1920	30KG	2,850
17-07-2024	OK	OK	OK	25KG	25KG	500GM	9.10	8.00	6720	75	43471	130	26018	130	117,784	156	2707	27	2050	25KG	2,740
18-07-2024	OK	OK	OK	25KG	25KG	500GM	9.30	8.10	6801	81	43571	132	26150	132	117,941	157	2710	3	1720	25KG	3,150
19-07-2024	OK	OK	OK	25KG	25KG	500GM	9.20	8.00	6855	54	130	130	26279	129	118,095	154	-	-	2040	25KG	3,047
20-07-2024	OK	OK	OK	30KG	30KG	500GM	9.30	8.00	6890	35	261	131	26410	131	118,250	155	-	-	1950	30KG	3,105
22-07-2024	OK	OK	OK	30KG	30KG	500GM	9.40	7.90	6958	68	351	90	26500	90	118,250	-	2821	111	2020	25KG	2,250
23-07-2024	OK	OK	OK	30KG	30KG	500GM	9.50	8.20	7020	62	433	82	26582	82	118,250	-	2923	102	1750	30KG	2,370
24-07-2024	OK	OK	OK	30KG	30KG	500GM	9.00	8.10	7087	67	565	132	26713	131	118,250	-	3078	155	1840	25KG	3,150
25-07-2024	OK	OK	OK	30KG	30KG	500GM	9.00	8.00	7151	64	666	102	26814	101	118,250	-	3205	127	1920	25KG	2,240
26-07-2024	OK	OK	OK	25KG	25KG	500GM	9.50	7.90	7207	56	749	83	26897	83	118,250	-	3309	104	2030	25KG	2,311
27-07-2024	OK	OK	OK	25KG	25KG	500GM	9.30	8.40	7254	47	853	105	27001	104	118,250	-	3440	131	1740	25KG	2,740
29-07-2024	OK	OK	OK	25KG	25KG	500GM	9.40	8.10	7300	46	901	48	27049	48	118,250	-	3507	67	1850	30KG	1,340
30-07-2024	OK	OK	OK	25KG	25KG	500GM	9.30	8.20	7340	40	1011	110	27158	109	118,390	140	3507	-	2020	30KG	2,750
01-08-2024	OK	OK	OK	25 KG	25 KG	500GM	9.30	8.00	7420	80	1089	78	27236	78	118,390	-	3607	100	2060	25 KG	2,210
02-08-2024	OK	OK	OK	30KG	30KG	500GM	9.40	8.20	7502	82	1207	118	27353	117	118,390	-	3743	136	2040	25 KG	3,020
05-08-2024	OK	OK	OK	30KG	30KG	500GM	9.30	8.10	7597	95	1320	113	27465	112	118,390	-	3882	139	1790	30 KG	3,070
06-08-2024	OK	OK	OK	30KG	30KG	500GM	9.40	8.00	7738	141	1431	111	27575	110	118,390	-	4030	148	2040	25 KG	2,960
08-08-2024	OK	OK	OK	30KG	30KG	500GM	9.50	8.10	7837	99	1557	126	27700	125	118,390	-	4175	145	1020	25 KG	3,220
09-08-2024	OK	OK	OK	30KG	30KG	500GM	9.20	7.10	7955	118	1673	116	27818	118	118,390	-	4313	138	1560	25 KG	2,840
10-08-2024	OK	OK	OK	30KG	30KG	500GM	9.40	6.90	8069	114	1783	110	27923	105	118,390	-	4443	130	1590	25 KG	2,570
12-08-2024	OK	OK	OK	30KG	30KG	500GM	9.50	7.20	8092	23	1885	102	28023	100	118,391	-	4567	124	1650	25 KG	2,550
13-08-2024	OK	OK	OK	25KG	25KG	500GM	9.50	7.10	put of orde	-	2009	124	28148	125	1						

24-08-2024	OK	OK	OK	25KG	25KG	500GM	9.50	7.60	-	-	2771	99	28906	98	119,853	-	5668	127	1760	30 KG	2,300
26-08-2024	OK	OK	OK	25KG	25KG	500GM	9.00	7.40	8140	48	2880	118	29026	120	119,853	-	5821	153	2010	30 KG	2,730
27-08-2024	OK	OK	OK	25KG	25KG	500GM	8.60	8.10	8192	52	2880	107	29131	105	119,853	-	5963	142	1940	30 KG	2,440
28-08-2024	OK	OK	OK	30KG	30KG	500GM	8.90	8.50	8228	36	2880	120	29252	121	119,853	-	6116	153	1830	30 KG	2,600
29-08-2024	OK	OK	OK	30KG	30KG	500GM	9.00	8.90	8268	40	3246	130	29380	128	119,853	-	6266	150	1790	25 KG	2,700
30-08-2024	OK	OK	OK	30KG	30KG	500GM	8.80	8.30	8290	22	3371	125	29505	125	119,853	-	6421	155	1650	25 KG	2,740
31-08-2024	OK	OK	OK	25KG	25KG	500GM	8.90	7.60	8337	47	3457	86	29590	85	119,853	-	6529	108	1560	25 KG	1,940

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Government of Haryana
Haryana Water Resources Authority
Applications for Renewal of Permission to Extract Ground Water

Application for Permission to Extract Ground Water for Industrial Use

Application No: HWRA/IND/R/2024/1901 (Application Received Fee Paid)

HWRA Previous NOC No: HWRA/NOC/IND/R/2023/265 Download

valid upto : 11/03/2024

HWRA Previous Application No: HWRA/IND/R/2023/479 Download

I. General Information:

Application Type Category/ Type of Application:	
(i) Name of Applicant:	NARENDER KUMAR NANDA
ID Proof Type	PAN
ID Proof no	ADASDAADAD
Id Proof Document	Download
(ii) Designation of Applicant:	DIRECTOR
Authorization Letter in the name of NARENDER KUMAR NANDA (applicant)	
(iii) Name of Industry:	SUCH EXPORTS PVT LTD
(iv) Registration number of Industry:	UDYAM-DL-10-0005492
(v) Location Details of the Industrial Unit	
Industrial Unit Address	PLOT 179-180-184-185 HSIIDC INDUSTRIAL ESTATE PHASE 1 BARHI GANAUR SONEPAT HARYANA
State:	Haryana
District:	SONIPAT
Tehsil:	Ganaur
Block:	GANAUR
Village/MC:	Bari
Region:	over-exploited
(vi) Correspondence Address	
Complete Postal Address	PLOT 179-180-184-185 HSIIDC INDUSTRIAL ESTATE PHASE 1 BARHI GANAUR SONEPAT HARYANA
Mobile Number:	9811041033
E-Mail of Industry:	accounts@suchexports.com
(vii) Salient Features of the Industrial Activity:	
Type of Industry	Textile Dyeing
Industry fall under	Previous: Small New : Small
Is Water Intensive	Yes
Purpose of Abstraction	Other Use - INDS AND DOMESTIC
Groundwater utilization for	Existing Industry
Consent to Operate	Download
	CTO/CTE Number : Issue Date :

Validity Period of Consent to Operate	From :	To :
Large industry/ MSME certificate/ proof	Download	
Description : TEXTILE PROCESSING INDS		
(viii) Land use details of the existing/proposed Industrial unit premises		
Ownership of the land(Enclose documents of ownership)	Download	
Latitude	Longitude	30.245545 77.154151
Location Map	Download	
Total Land area(in sq m)		4050.00
Rooftop area of buildings/sheds(in sq m)		3600.00
Road/paved area(in sq m)		200.00
Green belt area(in sq m)		100.00
Open Land (in sq m)		150.00
Source of availability of surface water for Industrial use, If any	No	
Townships/villages within 2 km radius of the Industrial unit	Yes	BARHI
2) Detail of water requirement/ recycled water usage : (Please enclose flow chart of activities and requirement of water at each stage)		
Flow Chart of activities and requirement of water	Download	
Water Balance Chart with water requirement at each Stage.		Download
Affidavit for Non/Partial supply of water from local government water supply agency (in case of ground water requirement less than 10 KLD)		Download
NOC/Certificate for non/ partial supply of fresh water/ treated waste from the local government water supply agency		Download Download
Quality of groundwater	Fresh Water	Fresh Water
Name of NABL(Under Valid Certificate)	HARYANA TEST HOUSE	
Upload test report of groundwater quality from NABL accredited lab	Pre-monsoon	Post-monsoon
Whether any change in Groundwater Requirement	Download	Download
If yes, then reason & justification for change in ground water requirement along with supporting documents, If any.	No	
	Existing	Revised
i) Total water required(in m3/day)	193.00	193.00 Download
1. Ground Water required(in m3/day)	160.00	160.00
2. Recycled Water usage(in m3/day)	30.00	30.00
3. Proposed/existing water supply from any agency(in m3/day)	3.00	3.00

(ii) Breakup of Water Requirement and Usage:

	Activity	Existing Requirement (m3/day)	Revised Requirement (m3/day)	No. of Operational Days in a Year	Annual Requirement (m3/year)
a.	Industrial Activity	186.00	186.00	300	55800.00
b.	Residential / Domestic	4.00	4.00	300	1200.00
c.	Greenbelt Development / Environment Maintenance	2.00	2.00	300	600.00
d.	Other Use	1.00	1.00	300	300.00
e.	Grand Total	193.00	193.00		57900.00

Source of recycled water

ETP

(iii) Breakup of Recycled Water Usage:

	(m3/day)	(Days)	(m3/year)
(a) Total Waste Water Generated:	152.00	300	45600.00
(b) Quantity of Treated Water Available	30.00	300	9000.00
i). Reuse in Industrial Activity:	30.00	300	9000.00
ii). Reuse in Green Belt Development:	0.00	0	0.00
iii). Any other use	0.00	0	0.00
(c) Total Treated Water Utilized:	30.00		9000.00
(d) Quantity and mode of disposal of unutilised effluent:	0.00		

3. Details of existing and/ or proposed groundwater abstraction structures

(a) Groundwater Abstraction Structure-Existing

SNo.	Type/ Year of construction	Depth (meter)/ Diameter (mm)	Depth to water level (meters below ground level)	Discharge (m3 per hour)	Operational hours/ (day)/ days/year	Mode of lift	Horse Power of pump	Whether fitted with water meter or not
1	bore well/ 2001	75.00/ 80.00	40.00	40.00	2.00/ 300	1	5	Yes
2	bore well/ 2023	75.00/ 80.00	40.00	40.00	2.00/ 300	1	5	Yes

Source of fresh water requirement being met uptill now

Affidavit duly attested by the Applicant regarding non-existence of tubewell

4. Likely date of operation of proposed tubewell

5. Quantum of ground water recharge(m3/year)

0.00

6. Water Efficient Technology will be adopted

Download

Valid Consent of operate issued by HSPCB(CTO)	Download
Compliance Report as per format (In case of NOC issued by HWRA, fill the compliance status against the link on the portal. Take the print out of Compliance Report so generated and attach here duly signed by the applicant)	Download View Online compliance Report
Self-water audit report as per format for 100-500 KLD. Water audit report from accredited consultant for water requirement more than 500 KLD.	Download
Affidavit for compliance, as per format.	Download
Impact Assessment Report prepared by the accredited consultant : Submit IAR of existing / proposed groundwater withdrawal on the groundwater regime and socio-economic impacts report. Pro-forma for the report is given in Annexure IV of HWRA Guidelines dated 10.9.21. On top of the IAR, provide the Check List + Sallent features of IAR, in the prescribed formats.	Download
i. Any Other Document/Information	Download
ii. Any Other Document/Information	Download
iii. Any Other Document/Information	Download
I shall comply with all the terms and conditions of the Permission for renewal.	Yes

Self Declaration:-

1. I hereby declare that all the documents prescribed in the application form have been uploaded and no blank / another / irrelevant documents have been uploaded against specified documents. I am also aware that any false/ wrong submission /uploading of document will lead to rejection of my application without any notice.

2. I hereby certify that the contents of the above Application are true to the best of my knowledge and belief and that it conceals nothing and that no part of it is false. I understand that if any information furnished by me is found to be false, Haryana Ground Water Authority can take punitive action against me as per the extant rules. Further, I shall comply with all the terms and conditions of the permission/NOC to be granted by HWRA.

Date:

Place:

Signature of Applicant with Office Seal

(NARENDER KUMAR NANDA)

(DIRECTOR)

a) Information of payment for Application Fee

Total Amount				
Mode of Payment		Online		
Reference No.	Transaction No.	Date	Amount	Status
HRWA1002039411365565	Y1622256532342	01/03/2024	25000	success

b) Information of payment for Tarrif Fee

Total Amount				
Mode of Payment				

VAKALATNAMA**BEFORE THE NATIONAL GREEN TRIBUNAL PRINCIPAL BENCH, NEW DELHI****ORIGINAL APPLICATION NO. 622 OF 2024****IN RE:-****VARUN GULATI****...APPLICANT****VERSUS****STATE OF HARYANA & ORS.****...RESPONDENTS**

KNOW ALL to whom these presents shall come that I/We, undersigned the above named do hereby appoint.

**SIDDHARTH BATRA (P/1083/2004), ARCHNA YADAV (D/1837/2020), SHIVANI CHAWLA (D/2233/2019),
CHINMAY DUBEY (D/8141/2021) & RHYTHM KATYAL (D/3528/2022);**

Advocates

Satram Dass B & Co., 8A, Sagar Apartment, 6 Tilak Marg, New Delhi-110001

Mob: 988888 4445, Email: siddharth.batra@satramdass.com

(hereinafter called the advocate/s) to be my/our Advocate in the above noted case and authorize him: -

To act, appear and plead in the above-noted case in this Court or in any other Court in which the same may be tried or heard and also in the Appellate Court including High Court subject to payment of fees separately for each court by me/us.

To sign file, verify and present pleadings, appeals, cross-objections or petitions for executions, review, revision, withdrawal, compromise or other petitions or affidavits or other documents as may be deemed necessary or proper for the prosecution of the said case in all its stages subject to payment of fees for each stage. To file and take back documents, to admit and/or deny the documents of opposite party. To withdraw or compromise the said case or submit to arbitration any differences or disputes that may arise touching or in any manner relating to the said case. To take execution proceedings. To deposit, draw and receive monthly cheques, cash and grant receipts thereof and to do all other acts and things which may be necessary to be done for the progress and in the course of the prosecution of the said case. To appoint and instruct any other Legal Practitioner authorizing him to exercise the power and authority hereby conferred upon the Advocate whenever he may think fit to do so and to sign the power of attorney on our behalf.

And I/We the undersigned do hereby agree to ratify and confirm all acts done by the Advocate or his substitute in the matter as my/our own acts, as if done by me/us to all intents and proposes. And I/We undertake that I/We or my /our duly authorised agent would appear in Court on all hearings and will inform the Advocate for appearance when the case is called. And I/We the undersigned do hereby agree not to hold the advocate or his substitute responsible for the result of the said case. The adjournment costs whenever ordered by the Court shall be of the Advocate which he shall receive and retain for himself. And I/We the undersigned do hereby agree that in the event of the whole or part of the fee agreed by me/us to be paid to the advocate remaining unpaid he shall be entitled to withdraw from the prosecution of the said case until the same is paid up. The fee settled is only for the above case and above Court. I/We hereby agree that once fee is paid, I/We will not be entitled for the refund of the same in any case whatsoever and if the case prolongs for more than 3 years the original fee shall be paid again by me/us.

IN WITNESS WHEREOF I/We do hereunto set my/our hand to these presents the contents of which have been understood by me/us on this **12th** day of **.....May.....2025**

Accepted, identified and certified subjected to the terms of the fees.


[SIDDHARTH BATRA] [ARCHNA YADAV]


[SHIVANI CHAWLA] [CHINMAY DUBEY] & [RHYTHM KATYAL]
Advocates

SUCH EXPORTS PVT. LTD.
Client

Authorised Signatory

SUCH EXPORTS PRIVATE LIMITED

Regd. Off. Farm No. 22, South Drive, DLF Chhatarpur Farms, New Delhi
-110074 Tel.: +91-011-26809923, email: - nknanda839@gmail.com
Works: 179-180-184-185, HSIDC INDUSTRIAL ESTATE, BARHI, PHASE-I,
DISTT. SONEPAT, HARYANA-131101 PH.NO. +91 98110-41033
CIN: U74899DL2001PTC109230

CERTIFIED TRUE COPY OF THE RESOLUTION PASSED AT THE MEETING OF THE BOARD OF DIRECTORS OF THE SUCH EXPORTS PVT. LTD. HELD AT THE REGISTERED OFFICE OF THE COMPANY FARM NO.22, SOUTH DRIVE, DLF CHHATARPUR FARMS, NEW DELHI-110074 ON 14th FEB 2025

AUTHORIZING MR. NARENDER KUMAR NANDA (DIRECTOR) FOR DEALING IN VARIOUS MATTERS

RESOLVED THAT Mr. NARENDER KUMAR NANDA, be and is hereby authorized on behalf of SUCH EXPORTS PVT. LTD., to initiate, file, defend, represent, and conduct legal cases, proceedings, or claims in any court of law, tribunal, or any other judicial or quasi-judicial authority in connection with the business or matters of the Company.

RESOLVED FURTHER THAT Mr. NARENDER KUMAR NANDA is authorized to sign, verify, and submit all necessary documents, affidavits, pleadings, applications, and undertakings, and to appoint advocates, solicitors, and other professionals as may be required for such proceedings.

RESOLVED FURTHER THAT all actions taken by Mr. NARENDER KUMAR NANDA in connection with the above matters be and are hereby ratified and confirmed by the Company.

The specimen signature of the above signatory is mentioned herein below:

SUCH EXPORTS PVT. LTD.

Specimen Signature _____ Director
(Narender Kumar Nanda)

The aforesaid power entrusted to the said officials shall be valid and effective unless revoked by the company

RESOLVED FURTHER THAT a certified true copy of this resolution be provided to all concerned authorities as and when required for their records and reference.

For M/s SUCH EXPORTS PVT. LTD.

SUCH EXPORTS PVT. LTD.

NARESH ANEJA
(Director)
DIN: 00252154


Director

SUCH EXPORTS PVT. LTD.


Director

NARENDER KUMAR NANDA
(Director)
DIN:00252154



भारत सरकार
GOVERNMENT OF INDIA



नरेंद्र कुमार नंदा
Narender Kumar Nanda

:
:

जन्म वर्ष / Year of Birth : 1966

पुरुष / Male

██████████ 4253



आधार — आम आदमी का अधिकार

Narender



Vijay Kumar <vijay.kumar@satramdass.com>

Advance service copies of short reply on behalf of Respondent Nos. 29, 46, 49, 60, 74, 89, 92, 103 & 106 in O.A. No. 622/2024 titled as 'Varun Gulati v. State of Haryana & Ors.'

1 message

Vijay Kumar <vijay.kumar@satramdass.com>

Mon, May 12, 2025 at 4:19 PM

To: Mansi Chahal <mansichahal104@gmail.com>, Varun Gulati <jansewajanhit@gmail.com>

Cc: Shivani Chawla <shivani.chawla@satramdass.com>, Chinmay Dubey <chinmay.dubey@satramdass.com>

Dear Sir,

PFA.

Advance service copies of short reply on behalf of Respondent Nos. 29, 46, 49, 60, 74, 89, 92, 103 & 106 in O.A. No. 622/2024 titled as 'Varun Gulati v. State of Haryana & Ors.'

Kindly treat the same as Proo

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f of service.

Regards

Vijay Kumar
Office Manager